

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 73 of 1997

Tuesday, this the 14th day of January, 1997

CORAM

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER  
HON'BLE MR. AM SIVADAS, JUDICIAL MEMBER

1. Indo-Norwegian Project Employees Association, Regd.No.112 of 1970, Integrated Fisheries Project, Fine Arts Avenue, Cochin-16, through its Joint Secretary, John Chellappan, S/o Nessaiyan, Processing Assistant, Integrated Fisheries Project, Kochi-16.
2. K.V. Pushkaran, (Vice President, Indo-Norwegian Project Employees Association), S/o Velayudhan, Engine Driver-I, Integrated Fisheries Project, Kochi-16.

.. Applicants

By Advocate Mr. TC Govindaswamy (represented)

Versus

1. Union of India through the Secretary to the Government of India, Ministry of Agriculture, Department of Agriculture and Co-operation, Krishi Bhavan, New Delhi - 110 001
2. The Director, Integrated Fisheries Project, Kochi-16
3. Under Secretary to the Government of India, Ministry of Agriculture, Department of Agriculture and Co-operation, Krishi Bhavan, New Delhi - 110 001
4. Ministry of Personnel and Training, Public Grievances and Pension, Government of India, New Delhi through its Secretary.

.. Respondents

By Advocate Mr. S Radhakrishnan, ACGSC

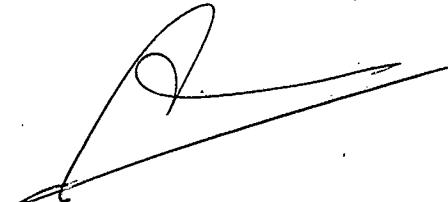
The application having been heard on 14-1-1997, the Tribunal on the same day delivered the following:

O R D E R

PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

The Registry has stated that in view of Section 3(q) of the Administrative Tribunals Act, 1985 the subject matter of this application will not fall within the jurisdiction of this Tribunal. We heard both sides on this issue and we agree that the subject matter of this application falls outside the jurisdiction of this Tribunal. Hence the application is dismissed. No costs.

Dated the 14th January, 1997



A.M. SIVADAS  
JUDICIAL MEMBER

  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

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